

>

Title : Statement correcting the reply given on 1.12.2005 to Starred Question No. 141 by S/Shri V.K.Thummar and Jivabhai Ambalal Patel regarding Royalty on Crude Oil.

- (ii) THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR): Mr. Speaker, Sir, in reply to statement with reference to part (a) of the Starred Question No. 141 dated 1.12.2005 asked by S/Shri V.K. Thummar and Jivabhai Ambalal Patel, Members of Parliament, regarding Royalty on Crude Oil, the amount of royalty paid to the crude oil producing States during 2003-04 against the Gujarat State was shown as Rs. 8667.46 crore, which may please be read as Rs. 867.46 crore. As such, a copy of the corrected statement of the question is being laid on the Table of the House.

MR. SPEAKER: Well, some regret should be expressed, even for a typing mistake, I take it.

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR): Sir, I express my deep regret at this typing error.

MR. SPEAKER: Thank you.[\[r15\]](#)

---

- (ii) Laid on the Table and also placed in Library. See No. LT 3504/05.